

Sr. No	Scheduled Date of Hearing	Application No.	Opposition No.	Applicant Name	Applicant Agent	Opponent Name	Opponent Agent	Hearing Officer
1	16.06.2025	505463	89141	Sushil Dudeja	-	Lavanya Cosmetics	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
2	16.06.2025	516638	50252	Nexim Exports Private Limited	-	American Products Co. Ltd	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
3	16.06.2025	479806	69	Shanti Ramesh Sawlani	Arjun T. Bhagat & Co	. M/S. Deepak Textile Mills	M/S. M.P. MIRCHANDANI & CO	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
4	16.06.2025	480888	1082061	Harakhchand Hirji Gada patenmark@hotmail.com	S. C. Malhotra.	Black Diamond Tea Company	V.K. Sinha.	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
5	16.06.2025	511530	79618	Md. Basir Ansari	-	Hindustan Lever Limited	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
6	17.06.2025	146076	1075699	General Electric Company	H. V. Williams & Co.	M/S Mex Switchgears Pvt. Ltd.	Madamser & Co., madamser@gmail.com	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
7	17.06.2025	2279	173547	C.C. Wakefield & Co, Ltd	L.S. Davar & Co.	-	De Penning & De Penning. trademark@depenning.com	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
8	17.06.2025	2279	177627	C.C. Wakefield & Co, Ltd	L.S. Davar & Co.	-	Remfry & Son.	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
9	17.06.2025	1052	183512	The Indian Smelting & Refining Company Limited	-	-	Nanavati Associates.	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
10	17.06.2025	46534	159688	Kohinoor Mills Co., Ltd.	-	Decathlon	D. P. Ahuja & Co. trademarks@dpahuja.com	Ms. Clitty Shaju Deputy Registrar Of Trade Marks



**GOVERNMENT OF INDIA
TRADE MARKS REGISTRY**
Intellectual Property Bhavan, Near Antop Hill Head Post Office
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211
4398383 Hearing Board virtual mode JUNE -2025

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11	18.06.2025	422924	8316	S. P. Bhagat.	-	Chivas Brothers Limited	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
12	18.06.2025	515023	2758	Waryam Singh Rajput Hospital & Pharmacy & Sons	-	Neo Vedic Drug Pharma	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
13	18.06.2025	515023	58595	Waryam Singh Rajput Hospital & Pharmacy & Sons	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
14	18.06.2025	515546	51489	Sushi Trade International	-	Snap-On Tools Co.,	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
15	18.06.2025	515654	52873	Narang Plastics Pvt. Ltd.	-	Celite Corporation	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
16	19.06.2025	525000	51211	M/S. Glaxo Smithkline Pharmaceuticals Limited	-	Wackhardt Limited	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
17	19.06.2025	525694	56010	Akhter Begam	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
18	19.06.2025	525633	51423	Hindon Drugs And Pharmaceuticals (India) Private Limited	-	Zest Pharmaceuticals Pvt. Ltd.	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
19	19.06.2025	525907	59791	Channel Pharmaceuticals Pvt. Ltd	-	Knoll Gmbh.	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
20	19.06.2025	526404	52999	Geno Pharmaceutical Limited	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
21	23.06.2025	526653	53305	Nileshkumar Govindbhai Bhandari.	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks



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22	23.06.2025	527775	56110	Jayantibhai Shahkarbhai Patel As Karta Of His (Huf) Of Krishna	-	Mcdowell & Co. Ltd.	Marks & Trade,	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
23	23.06.2025	530759	56972	Vittal Pharmacal Private Limited	-	Lekar Pharma Ltd.	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
24	23.06.2025	531738	51432	Lupin Limited,	-	Ajay Biotech (I) Ltd.	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
25	23.06.2025	537841	57420	D. A. Sreekumar	-	Cheminova India Ltd.	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
26	23.06.2025	4286	184214	The Singer Manufacturing Company	Crawford Bayley & Co.	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
27	24.06.2025	57854	162484	The Century Spinning And Manufacturing Company Limited	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
28	24.06.2026	57847	162292	The Century Spinning And Manufacturing Company Limited	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
29	24.06.2027	58287	163849	THE HIND COMMERCIAL CO., LTD	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
30	24.06.2028	58287	163975	THE HIND COMMERCIAL CO., LTD	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
31	24.06.2029	6087	161004	Tata Sons Limited.	L.S. Davar & Co.	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
32	25.06.2025	8296	161050	Emami Limited	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks

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33	25.06.2026	8374	167526	Ebrahim Currim & Sons	L. S. Davar & Co.	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
34	25.06.2027	8374	172028	Ebrahim Currim & Sons	L. S. Davar & Co.	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
35	25.06.2028	8610	184302	THE ANGLO - FRENCH DRUGS AND INDUSTRIES LIMITED	-	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
36	25.06.2029	8769	174904	The Bharat Vanaspati Products Limited.	P.S. Pai & Co.	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
37	26.06.2025	9278	138767	Rangnath Krishnashastry Biwalkar.	W.S. Kane.	-	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
38	26.06.2026	526263	51832	Thermax Limited	-	Mex Switchgears Pvt Ltd madamser@gmail.com	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
39	26.06.2027	525334	51421	Merico Industries Limited	-	Hindustan Lever Limited	Crawford Bayley & Co	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
40	26.06.2028	538404	181676	Glaxo India Ltd.	Glaxo Limited	Heinz Italia S.R.L.	Rahul Chaudhry & Partners mail@rahulchaudhry.com	Ms. Clitty Shaju Deputy Registrar Of Trade Marks
41	26.06.2029	532639	50181	Kanoj Devraj Patel	-	Pilot Products	-	Ms. Clitty Shaju Deputy Registrar Of Trade Marks